

<b>Nomination of cases by Hon'ble the Acting Chief Justice on 11.07.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
<b>1</b>	<b>W. P. - 21318/2016</b>	<b>Hon. Ashwani Kumar Mishra, J.</b>	<b>Computer Fresh Section on 11.07.2016</b>
<b>2</b>	<b>Bail – 21408/2016</b>	<b>Hon. K. N. Bajpayee, J.</b>	<b>Computer Fresh Section on 11.07.2016</b>
<b>3</b>	<b>Bail – 19513/2016</b>	<b>Hon. K. N. Bajpayee, J.</b>	<b>Court No. 52 on 11.07.2016</b>
<b>4</b>	<b>Civil Revision – 214/2016</b>	<b>Hon. S. P. Kesarwani, J.</b>	<b>Listing Section on 11.07.2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>5</b>	<b>F.A.F.O. Defective – 844/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Court No. 3 on 11.07.2016</b>
<b>6</b>	<b>F.A.F.O. – 2007/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Court No. 3 on 11.07.2016</b>

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING)  
12.07.2016